

(क) गत तीन वर्षों में लैटिन अमरीकी देशों को भारत का निर्यात व्यापार कितना रहा; और

(ख) लैटिन अमरीकी देशों में गए शिष्टमंडल ने जो सिफारिशें की थीं उनमें से किन-किन को लागू कर दिया गया है?

(EXPORT TRADE WITH LATIN AMERICAN COUNTRIES)

*gi. SF RI SUNDER SINGH BHANDARI :

SH LI PITAMBER DAS : SH U N.
K. SHEJWALKAR : SH II M. K.
MOHTA :

Will the Minister of FOREIGN TRADE be pleased to state ;

(a) the ouantum of India's export trade with the Latin American countries during the last three years; and

(b) the details of the recommendations implei tented out of those made by the delegation visiting the Latin American ountries?]

वैदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी राम सेवक) : (क) विगत तीन वर्षों में लैटिन अमरीकी देशों के साथ भारत का व्यापार निम्नलिखित रहा :

(लाख रुपयों में)

	1966-67	1967-68	1968-69
	(अप्रैल-मार्च)		
निर्यात	994	545	366
आयात	1535	1386	1683

(ख) शिष्टमंडल की सिफारिशों पर भारत सरकार के विभिन्न मंत्रालयों के साथ परामर्श करके, विचार किया जा रहा है। प्रतिवेदन की प्रतियां संसद् पुस्तकालय में रख दी गयी हैं।

†THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) India's trade with Latin American Countries during the last three years has been as follows :—

	(Rs. in lakhs)		
	1966-67	1967-68	1968-69
	(April-March)		
Exports	994	545	366
Imports	1535	1386	1683

(b) The recommendations of the delegation are under examination in consultation with the various Ministries of the Government of India. Copies of the Report have been placed in the Parliament Library.]

RVBAT CONFERENCE

*92. SHRI A. G. KULKARNI ;
DR. BHAI MAHAVIR ;
SARDAR GURCHARAN
SINGH TOHRA ;
SHRI RAJNAR-UN : SHRI M. V.
BHADRAM : SHRI NIRANJAN
VARMA : SHRI N. K.
SHEJWALKAR : SHRI SUNDAR
SINGH BHANDARI ;
SHRI K. P. SUBRAMANIA
MENON ;
SHRI M. N. KAUL ;
SHRI BABUBHAI M. CHI
NAI ;
SHRI J. P. YADAV ;
SHRI MAN SINGH VARMA ;
SHRI THILLAI VILLALAN ;
SHRI M. P. BHARGAVA ;
SHRI K. CHANDRASEKHA-
RAN : SHRI Y.
ADINARAYANA
REDDY ;
SHRI REWATI KANT SINHA:

SARDAR NARINDAR SINGH
BRAR : SARDAR HARCHARAN
S INCH

DUGAL : SHRI M. K. MOHTA :
SHRI A. P. CHATTERJEE : SHRI
CHITTA BASU : SHRI
G.GOPINATHANNAIR: SHRI
LOKANATH MISRA : SHRI N.
SRI RAMA REDDY : SHRI N. R.
MU ISWAMY : SHRI NAND
KISHORE

BHATT : SHRI JAGAT NARAIN
: SHRI M. RTJTHNASWAMY :
SHRI DWIJENDRALAL SEN
GUPTA : SHRI BANKA BEHARY
DAS ; SHRI Z. A. AHMED :

Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) whether any delegation was sent to
Rabat (Morocco) to attend the Islamic Summit
Conference, and if so, the names of the
members of the delegation;

(b) the circumstances in which the de-
legation was sent and the names of the other
countries which participated in the
conference;

(c) what was the nature of discussion to be
held and what views was to be placed before
the conference by our representatives; and

(d) the reaction of the Government to the
outcome of the said conference ?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI DINESH SINGH) : (a) to
(d) A statement is placed on the Table of the
House.

STATEMENT

A delegation led by Shri Fakhruddin Ali
Ahmed, Minister of Industrial Development,
Company Affairs and Internal Trade and
consisting of S/Shri Surendra Pal Singh,
Deputy Minister of External Affairs, Sayed
Ali Zaheer, Dr. I. P. Singh as Members and
Shri K.D.N. Singh Rana as Adviser was sent
to Rabat from India.

Sardar Gurbachan Singh, Ambassador of
India to Morocco and Dr. Abdul Aleem |

Vice Chancellor of Aligarh Muslim Uni-
versity, who happened to be in Morocco in
another connection, were also included as
Members. Shri Ishrat Aziz, Second Secretary,
Embassy of India was Secretary of the
Delegation.

The delegation went to Rabat to participate
in the Islamic Summit Conference which, in
spite of its name, was a political conference
and it was in India's interest to be represented
at it. The following countries participated in
the conference :

1. Afghanistan.
2. Algeria.
3. Chad.
4. Guinea.
5. India.
6. Indonesia.
7. Iran.
8. Jordan.
9. Morocco,
10. Kuwait.
11. Lebanon.
12. Libya.
13. Malaysia,
14. Mali.
15. Mauritania.
16. Niger.
17. Pakistan.
18. Saudi Arabia.
19. Senegal.
20. Somalia.
21. People's Republic of South Yemen.
22. Sudan.
23. Tunisia.
24. Turkey.
25. U.A.R.
26. Yemen Arab Republic.

The conference was called to discuss the
burning of the Al Aqsa mosque and the
situation of Jerusalem. The Government of
India has a grave concern in both questions
which flow out of the forcible occupation of
Israel of Arab territories. Our Government had
explained its stand on them both in Parliament
and in the United Nations.

The Government of India is most un- happy
at the developments which led to the
exclusion of our delegation from the final
session. We have protested individually to
each of the participating Governments

except Pakistan. We have also recalled our Ambassador from Rabat and our Charge d'affaires from Amman.

BRITISH PLAN TO IMPOSE TARIFF ON TEXTILES FROM INDIA

*93- SHRI i. D. MANI :
SHRI K. DAMODARAN :
SHRI SURAJ PRASAD ;

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether my talks have been held on the official level between India and Britain on the British plan to impose tariffs on textiles from India and other Commonwealth countries and

(b) if so, will it be the result of the talks ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : (a) and (b) In accordance with the statement made in the Rajya Sabha on the 28th July, 1969, India's High Commissioner in London brought to the notice of the British Government India's serious concern in the matter. The matter has since been taken up through diplomatic channels and it has been agreed that talks will be held between the two countries' representatives early in December in New Delhi.

MERGER OF SICK TEXTILE MILLS WITH SINGLER UNITS

*94- SHRI K. DAMODARAN : Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 252 given in the Rajya Sabha on the 31st July, 1969 and state :

(a) whether the working group set up by Government to assess the implications of the possible merger of sick textile units with singler ones has submitted its report;

(b) if so, will it be the main recommendations made by the working group; and

(c) what decisions have been taken thereon?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) and (c) Do not arise.

RECOGNITION OF N.L.F. GOVERNMENT IN SOUTH VIETNAM

*95. SHRI RIZAK RAM :
SHRI KRISHAN KANT : SHRI
G. GOPINTHAN NAIR

SHRI K. DAMODARAN : SHRI
Z. A. AHMED :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have finalised consideration of the question of recognising the Provisional Revolutionary Government of South Viet-Nam established by the National Liberation Front as the Government of the territory controlled by it and

(b) If so, by when it will be formally recognised ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) and (b) Government are not at present considering the recognition of the Provisional Revolutionary Government of South Vietnam.

DIALOGUE WITH CHINA

*96. SRI N. SHRI RAMA REDDY:

SHRI A. D. MANI :
SHRI RAJNARAIN :
SHRI SITARAM JAIPURIA :
SHRI M. K. MOHTA :
SHRI KALYAN ROY :
SHRI Z. A. AHMED :
DR. SALIGRAM :
SHRI KRISHAN KANT :
SARDAR HARCHARAN
SINGH DUGAL :
SHRI K. P. MALLIKARJUNU-DU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Prime Minister while speaking to the editors of newspapers on her recent visit to Calcutta stated that she was "trying to open a dialogue with China";

(b) whether China has also shown any interest in this regard; and

(c) if so, what steps have so far been taken by Government in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The Government of India have on more than one occasion declared their willingness to talk with China on a basis consistent with India's territorial integrity, sovereignty and national honour.